

ITEM NO.6

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 326/2024

PRADEEP KUMAR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 18-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. S. R. Setia, AOR

For Respondent(s)

Mr. Prabodh Kumar, AOR

Mr. Rajat Singh, AOR

Mr. Sarthak Chandra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 and 2 have filed counter affidavit.

Await original records from Trial Court.

List again on 25.7.2024.

APARNA AJITSARIA
Registrar